HIGH COURT OF ANDHRA PRADESH AT AMARAVAVATI

ABSTRACT

DISTRICT AND SESSIONS JUDGE – Transfer and Posting – ORDERS – ISSUED.

ROC.NO.462-2020-B.Spl

NOTIFICATION No.425-B.Spl.

Dated:20-08-2020

The High Court made the following Transfer and posting of District and Sessions Judge:-

Sri G.Manohar Reddy, District and Sessions Judge working on Other Duty as Secretary to Government, Law (L.A&J) Department, Government of Andhra Pradesh is recalled to A.P. State Judicial Service and posted as Judge, Family Court – Cum – VIII Additional District and Sessions Judge, Prakasam at Ongole (post kept vacant).

- i). Sri G.Manohar Reddy shall take charge of his post from Spl. Judge for trial of offences under SCs & STs (POA) Act-cum-VII Additional District and Sessions Judge, Ongole.
- ii). Government of Andhra Pradesh is requested to relieve Sri G.Manohar Reddy in the A.N. of 25-08-2020 and he is directed to join at new place of posting on or before 02-09-2020 without fail.
- iii). The Order placed in the High Court's Website http://hc.ap.nic.in_and the downloaded copy from the web site is valid for relieving and joining duty.

REGISTRAR GENERAL FAC REGISTRAR (VIGILANCE)

То

- 1. The officer concerned.
- Incharge Officer concerned.
- 3. The Prl. Secretary to Hon'ble the **Chief Justice** and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
- 4. The Registrar General, and other Registrars, High Court of Andhra Pradesh, Amaravati.
- 5. The Registrar, I.T-cum-Central Project Coordinator, High Court of Andhra Pradesh, Amaravati. (with a request to direct the concerned to upload the proceedings in the High Court's Website)
- 6. Chief Secretary to Government of Andhra Pradesh.

- 7. The Secretary to Government, Law (L.A & J SC.F), Department, Government of Andhra Pradesh, Amaravathi.
- 8. The Member Secretary, Andhra Pradesh State Legal Services Authority, Amaravati.
- 9. The Prl. District and sessions Judges, Prakasam at Ongole.
- 10. The I Addl. District and Sessions Judges, Prakasam at Ongole.
- 11. Judge, Family Court -Cum- VIII Additional District and Sessions Judge, Prakasam at Ongole.
- 12. The District Treasury Officer, Prakasam District.

13. THE SECTION OFFICERS:-

(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court of Andhra Pradesh, Amaravati.